

classes I and II are supplied very late. There is no science teacher anywhere. People from the middle or the higher income groups do not send their children to these schools.

I would, therefore, urge upon the hon. Minister to take necessary steps for a larger allocation of funds for the primary education sector so that,

(a) the condition of the existing primary schools may be improved, and

(b) a larger number of schools may be opened to realise the goal of universal primary education.

Sir, this is particularly of vital importance for a backward State like Bihar.

MR. SPEAKER: Can you disengage yourself, Mr. Bosu?

(iii) AWARDS OF FOREIGNERS TRIBUNALS IN ASSAM

SHRI JYOTIRMOY BOSU: I am preaching sermons to the devil, Sir.

Mr. Speaker, Sir, you know in Assam a very abnormal situation has been created and as a result the unity of the whole country is likely to face a danger before long. It is not known under what provision of the law the Government of Assam has constituted over 16 Foreigners Tribunals which are disposing of cases and, as an outcome, serious complications are coming to the surface and on the basis of such awards the Police are forcibly throwing some people out into an area which is virtually a no man's land. Once these unfortunate persons are pushed into that area, gunmen on both sides—one from the Indian side and the other group from Bangladesh side, are there to prevent them from either coming back to India or moving into Bangladesh.

This is a situation which has no parallel in the history.

In a recent case, an award dated 17th January 1980 spelt that the members of the family came to Assam in 1951 and were duly registered as refugees and have been living in one place since then. But the award suddenly sprang a surprise by saying that since none of them held a citizenship certificate, they remained as foreigners under the law despite their long residence.

In this particular case, the award was not even served on the unfortunate settlers and the Police sprang a surprise when they came with a truck to bodily lift them (15 members belonging to 3 families) and they took them to Golakgunj border along with many other similar unfortunate people. This was done on 27th January 1980.

Mr. Speaker, Sir, you kindly guide us as to what the duty of the Parliament is when this sort of things having been going on. Let the Minister say something. This is a very serious situation as I said. The country will be balkanised by the foreigners, if you do not act in time. Why, Sir, it is a different case when...\*

MR. SPEAKER: Nothing should be recorded beyond that.

SHRI JYOTIRMOY BOSU:\*

MR. SPEAKER: It is our Rashtra.

MR. SPEAKER: Shri Ramswaroop Ram—not here.